

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 111/TT/2013

Date: 1.8.2013

To

The Deputy General Manager
Power Grid Corporation of India Limited
Saudamini, Plot No. 2
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff of elements for Asset-I: 400/220KV, 315MVA ICT-II along with 3 Nos. 220 kV Line bays at New Wanpoh, Asset-II: 400KV, 125MVAR Bus Reactor alongwith associated bays at New Wanpoh associated with Northern region Strengthening Scheme-XVI (NRSS-XVI), for tariff block 2009-14 period in NR

Sir,

Please refer to our letter dated 9.7.2013 on your petition mentioned above, seeking certain information by 14.8.2013. It is requested that the **information sought vide the above mentioned letter dated 9.7.2013 may kindly be provided along with the following further information** on affidavit, with advance copy to the respondents/ beneficiaries, latest by 2.9.2013:-

- a) The reason as to why actual cost is higher than FR in item like Structure for Switchyard in Asset-I;
- b) Actual DOCO of the assets;
- c) Data for capital cost benchmarking in accordance with the Commission's orders dated 27.4.2010 and 16.6.2010 benchmarking of capital cost of 765/400kV transmission lines and sub-stations.

Yours faithfully,

(P. K. Sinha)
Asst. Chief (Legal)